

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 216

Company Appeal-203/ND/2023

IN THE MATTER OF:

Income Tax Officer Ward 20(3), New Delhi ... Applicant/Petitioner

Versus

ROC & Ors. ... Respondent

Under Section: 252 (1)

Order delivered on 16.07.2024

CORAM:

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the ROC : Adv. Lata Prajapati

**For the Appellant : Adv. Puneet Rai,SSC, Adv. Ashvini Kr., Adv.
Rishabh Nangia, Adv. Nikhil Jain, Adv. Udit
Singh**

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel for the Appellant is present through VC and seeks some time for substituted service. Ten days' time is granted. List this matter before the Regular Bench on 03.09.2024.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**

**Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**